



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.868/2020

New Delhi, this the 03rd day of September, 2020

(through video conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Suresh Chand Kaushik, Aged- 60 years,
S/o Sh. D. S. Kaushik,
Assistant Director (Retired),
From Delhi Development Authority,
R/o R-133, Gali No. 15, Swatanter Nagar,
Narela, Delhi – 40.

...Applicant

(By Advocate:Mr. Yogesh Sharma)

Versus

1. Delhi Development Authority,
Through the Vice-Chairman,
Delhi Development Authority,
Vikas Sadan, New Delhi.
2. The Finance Member,
Delhi Development Authority,
Vikash Sadan, New Delhi.

...Respondents

(By Advocate: Mr. Manjeet Singh Reen)



O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman:-

This OA is filed complaining that the applicant was denied promotion to the post of Deputy Director in the Delhi Development Authority (DDA). The applicant was, infact, considered by the DPC, but sealed cover procedure was adopted on account of pendency of disciplinary proceedings. It is stated that the respondents passed an order dated 31.08.2020, promoting the applicant to the post of Deputy Director. With this, the grievance of the applicant stands redressed.

2. Accordingly, the OA is dismissed as having become infructuous. There shall be no orders as to costs.

**(Mohd. Jamshed
Member (A))**

**(Justice L. Narasimha Reddy)
Chairman**

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